

Annexure 1

Name of the corporate debtor: STERLING INTERNATIONAL ENTERPRISES LIMITED | Date of commencement of liquidation :18-11-2021 | List of stakeholders as on:22-09-2023

SI. No.	Name of creditor	Details of claim received				List of secured financial creditors								Details of Bank Account			Remarks, if any			
		Email ID of Claimaint	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Bank Name & Branch		Account No.	IFSC Code	
1	JM Financial Asset Reconstruction Company Limited	vivek.grover@jmfli.com; rakesh.kashimpuria@jmfli.com; sunil.subramanian@jmfli.com; krithika.iyer@jmfli.com; kshiti.deo@imfl	16/12/2021	Principal	50,00,00,000	-	Secured Loan assign from SICOM	1,08,71,57,989	No	Annexure 1	-	0	-	-	1,08,71,57,989	-	RBL Bank Limited	409000484559	RATN0000088	The loan is availed by UPPL and CD have provided the Exclusive first charge on the properties mentioned in the claim. CD is not a corporate gurantor and nor a co-borrower. Hence the claim stands rejected.
				Interest	58,71,57,989															
				1,08,71,57,989	-		1,08,71,57,989			-	0.00%	-	-	1,08,71,57,989	-					